

STATEMENT

Percentage increase in the Wholesale Price Indices of Cereals during the past 6 months-ending 14.3.1991 (between weeks-ending 14.9.1991 to 14.3.1992)

Commodity	Percentage increase
Cereals	+ 16.7
Rice	+ 10.9
Wheat	+ 21.7
Jowar	+ 28.7
Bajra	+ 76.2
Maize	+ 13.0
Barley	+ 14.9
Ragi	+ 16.1

Source: Office of the Economic Adviser, Ministry of Industry.

Discussion on Family Planning at Indian Science Congress

5697. SHRI RAJENDRA AGNIHOTRI: Will the PRIME MINISTER be pleased to state :

(a) whether the subject of family planning was discussed in the last Indian Science Congress held at Bangalore;

(b) if so, the details for recommendations made there in; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC

GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.

The subject of family planning was discussed in the last Indian Science Congress held at Vadodara between 3rd and 8th January 1992.

(b) and (c). The final recommendation of the Science Congress have not been received from the Indian Science Congress Association (ISCA). On receipt, the recommendations will be processed through an inter-ministerial task force set up for the purpose, to enable appropriate actions by the concerned departments and agencies.

[English]

Gas Cracker Complex in Assam

5698. SHRI PROBIN DEKA:
SHRI BALIN KULI:

Will the PRIME MINISTER be pleased to state :

(a) whether any letter of intent has been issued to Assam Industrial Development Corporation for setting up of gas cracker complex in Assam; and

(b) if so, the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir. A letter of intent has been issued to Assam State Industrial Development Corporation (ASIDC) on 25.1.1991.

(b) The project is proposed to be implemented in the joint sector. As per available information, ASIDC are yet to select and decide upon the main promoter of the project. Work on the project can start only after selection of promoter, preparation of De-

tailed Feasibility Report, tie up of finances etc.

Condition of Azadpur Sabji Mandi in Delhi

5699. SHRI S. N. VEKARIA:
SHRI AVTAR SINGH
BHADAVA:

Will the PRIME MINISTER be pleased to state :

(a) whether the Azadpur Sabji Mandi in Delhi is in a pitiable condition as reported in the Navbharat Times dated January 13, 1992;

(b) if so, the details thereof; and

(c) the steps taken/being taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). The report appearing in 'Nav Bharat Times' dated 13th January, 1992 has drawn attention to certain problems relating to traffic congestion, encroachments, insanitary conditions, inadequate water and electricity supply, etc. These problems have arisen largely due to continuous increase in volume of market arrivals over the years. The conditions, however, are not as bad as have been made out in the report.

(c). The steps taken/being taken by the Agricultural Produce Market Committee (APMC) are enumerated below:

- (i) The contract for development of New Fruit Market (NFM)-Phase-II, has already been awarded and considerable progress has been made in this regard. An additional auction space of around 10,000 sq. meter is likely to be developed and made available to the traders be-

fore the onset of monsoon. Additionally, the development on Cement Godown Area in NFM, Phase-I is also in progress and would provide another 1700 sq. meters of auction space.

- (ii) The Kela Siding has been improved by providing water Bound Macadam hard-surface on the entire area used by Kela (Banana) traders.
- (iii) In order to relieve traffic congestion during the peak season, truck traffic is being regulated. A new temporary check-post is erected at Jahangir Puri to allow entry to treks only in batches. The erring truck owners are challenged.
- (iv) The licences are issued to the various market functionaries as per the guidelines of the Delhi State Agricultural Marketing Board. The licensing policy is, however, being liberalised, in consultation with the Federation of Fruit and Vegetable Trade Association, to remove their genuine grievances.
- (v) Special squads have been formed to clear encroachments. Daily drive is being conducted to remove rehri/khomas. The entry of mobile vendors had been banned. A big portion of encroached land at exit point has been got vacated and fenced.
- (vi) The lanes/by-lanes/dhallaos are being cleared every day and special cleanliness drives are organised every Sunday, when the Mandi is normally free from traffic. A contract has been awarded to M/s Escorts Ltd. to maintain the road-worthiness of sanitation vehicles. All the sewers and storm-water